

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K.13012/01/2017-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 13th January, 2018.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Sheo Kumar Singh I, Additional Judge of the Allahabad High Court, to be a Judge of the Allahabad High Court with effect from the date he assumes charge of his office.

mkp
13/01/2018

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tele: 2338 3037

To

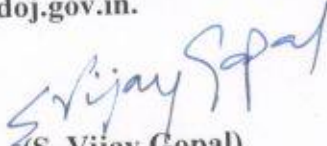
The Manager,
Government of India Press,
FARIDABAD

No. K. 13012/01/2017-US.II

Dated 13.01.2018

Copy to:-

1. Shri Justice Sheo Kumar Singh I, Additional Judge, Allahabad High Court, Allahabad.
2. The Secretary to the Governor of Uttar Pradesh, Lucknow.
3. The Secretary to the Chief Minister of Uttar Pradesh, Lucknow.
4. The Secretary to the Chief Justice, Allahabad High Court, Allahabad.
5. The Chief Secretary, Government of Uttar Pradesh, Lucknow.
6. The Registrar General, Allahabad High Court, Allahabad.
7. The Accountant General, Uttar Pradesh, Lucknow.
8. President's Secretariat, (CA.II Section), New Delhi.
9. PS to Principal Secretary to the Prime Minister, New Delhi.
10. Additional Registrar (Conf.), O/o Chief Justice of India,
5, Krishna Menon Marg, New Delhi.
11. PS to ML&J/PS to MoS (L&J)/PSO to Secretary (J)/JS(J.I)/DS(ANS)/S.O.(Desk).
12. Notification copy uploaded on the website of the Department of Justice,
Government of India, New Delhi at www.doj.gov.in.


(S. Vijay Gopal)

Under Secretary to the Government of India
Tel:2338 2978